

**GOVERNMENT OF INDIA  
NON-CONVENTIONAL ENERGY SOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2536

ANSWERED ON:18.08.2006

IREDA

Rao Shri Sambasiva Rayapati;Vallabbhaneni Shri Balashowry

**Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:**

:

- (a) the details of the loans distributed by IREDA during the last three years;
- (b) the details of debts and non -payment of loan amount during the period;
- (c) whether IREDA imposed any penalty on defaulters; and
- (d) if so, the recovery percentage during the last three years ?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR)

(a): The details of loans disbursed by the Indian Renewable Energy Development Agency (IREDA) during the last three years are given below:

Year	Disbursed	Amount
	(Rs. in crore)	

2003-04	343.28
2004-05	289.98
2005-06	02.51

(b): During the last three years, i.e., 2003-04 to 2005-06 the non-payment of loan was Rs.217.12 crore against a total debt of Rs.715.53 crore.

(c): Yes Sir, defaulters are charged penal interest.

(d): The cumulative loan recovery percentage during the last three years, i.e., 2003-04 to 2005-06 is 60.87, 54.32 and 52.72 respectively.